

DDA's Norms for Peripheral Charges

4787. SHRI BHEEKHABHAI: Will the MINISTER OF WORKS AND HOUSING be pleased to state:

(a) the norms of imposing peripheral charges for construction of dwelling units in Delhi by the DDA;

(b) whether D.D.A. realises these charges from the individuals at the time of building plan approval and the 'D' form approval;

(c) whether D.D.A. without providing any facilities like sewerage, drinking water, road construction and other such facilities, is charging such peripheral charges;

(d) whether it would not be proper for the D.D.A. to realise such charges only from the day the rele- other such facilities, is charging such fees; and

(e) if not, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMAD USMAN ARIF): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

मंत्रालय/विभाग में प्रशिक्षण केन्द्र

4788. श्री राभावतार शास्त्री : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय/विभाग तथा उसके सम्बद्ध और अधीनस्थ कार्यालयों में इस समय कुल कितने और कौन-कौन से प्रशिक्षण केन्द्र चल रहे हैं ;

(ख) इन प्रशिक्षण केन्द्रों में कुल कितने प्रशिक्षण कोर्स चलाये जा रहे हैं ;

(ग) उपर्युक्त कितने प्रशिक्षण कोर्सों में हिन्दी माध्यम का विकल्प दिया गया है ; और

(घ) क्या ऐसे प्रशिक्षण कोर्सों की परीक्षा में भी हिन्दी माध्यम का विकल्प दिया गया है और यदि नहीं, तो ऐसा विकल्प कब तक दिये जाने का विचार है?

* कृषि मंत्रालय में राज्य मंत्री (श्री योनेन्द्र मकवाना) : (क) से (घ). जान-कारी एकत्र की जा रही है और प्राप्त होने पर सभा पटल पर रख दी जाएगी ।

Representation in Special Organisation Committee

4789. SHRI BHEEKHABHAI: Will the Minister of SPORTS be pleased to state:

(a) the total number of staff in the Special Organising Committee, IX Asian Games 1982 alongwith roster;

(b) is it a fact that adequate representation has not been given to the Scheduled Castes and Scheduled Tribes in the IX Asian Games, 1982;

(c) the total number of staff recruited from the Punjab Government on deputation in the Asian Games, 1982; and

(d) the reason thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) and (b). 1184 employees were engaged on salary basis by the Special Organising Committee for IX Asian Games (SOC). The SOC being a temporary organisation, communal roster is not applicable to it. However, while recruiting employees, due care was taken by the SOC to recruit persons belonging to the Scheduled Castes and the Scheduled Tribes, wherever possible.

(c) and (d) 14 officers/officials were taken on deputation from Government of Punjab. They were selected on the basis of their service records.